NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.12.2025** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors.	Mr. P Elayarajkumar	
2.	Comp App (AT) (CH) (Ins) No. 633/2025 For Condone Delay IA No. 1758/2025 For Exemption IA No. 1759/2025 For Urgent Listing IA No. 1760/2025 For Direction IA No. 1761/2025	Regional Provident Fund Commissioner, Employees Provident Fund Organisation Vs Santhanam Raiashree, IRP, Uniply Decors Ltd	Mr. R Vishnu	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025 For Condone Delay IA No. 1733/2025 **(With Defects)**	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
4.	Comp App (AT) (CH) (Ins) No. 628/2025 To Dispense with IA No. 1741/2025 For Stay IA No. 1742/2025 **(With Defects)**	Yarlagadda Padmavathi Vs State Bank of India & Anr.	Mr. Diwakar Maheshwari	

5.	Comp App (AT) (CH) (Ins) No. 631/2025 To Dispense with IA No. 1751/2025 For Stay IA No. 1752/2025 **(With Defects)**	Yarlagadda Madhu Mohan Vs State Bank of India & Anr.	Mr. Diwakar Maheshwari	
6.	Comp App (AT) (CH) No. 160/2025 Delay in refiling IA No. 1698/2025 **(With Defects)**	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	
7.	Comp App (AT) (CH) No. 161/2025 For Additional Docs. IA No. 1699/2025 Interim Relief IA No. 1700/2025 For Direction IA No. 1701/2025 **(With Defects)**	Deepak Ramakrishna Vs SRS Travels & Logistics Pvt Ltd & 2 Ors.	Mr. AM Sridharan	
8.	Comp App (AT) (CH) No. 162/2025 Delay in refiling IA No. 1753/2025 For Stay IA No. 1754/2025 **(With Defects)**	Rajeev Vidhyadharan Alias Rajeev Anchal & Anr. Vs PJ Mathews & 30 Ors.	Mr. NP Vijaykumar	

For Orders
(Request for adjournment in Item No. 9 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
10.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L&T Finance Ltd & Anr	Ms. Krutika Raghavan	Mr.Shabbeer Ahmed R1 Mr. Philip Mathew R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 1350/2025 (For Directions) in Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
13.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt Ltd	Shivakumar & Suresh	Mr. CV Shailendran
14.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
15.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
16.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4
17.	Comp App (AT) (CH) (Ins) No. 85/2025 For Stay IA No. 243/2025 For Exemption IA No. 245/2025	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	Mr. AP Balaji
18.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Ms. Geeta Battula R1 Mr. Kaushik Narayanan R2 Ms. S Indumathi R5-R7
19.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Ms. Honey Satpal	Ms. Kopal Sharraf
20.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd **WITH**	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah

21.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr.	Mr. PK Panneer Selvam	Ms.Jayanthi K Shah R1 Mr. B Dhanaraj R2
22.	Comp App (AT) (CH) (Ins) No. 387/2025 For Stay IA No. 1133/2025 For Exemption IA No. 1134/2025	Trinox Infrastructure and Developers Pvt Ltd (Successful Resolution Applicant) Vs B Vinod Kumar Assistant Commissioner (State Tax) & 2 Ors.	Mr. VVSN Raju	Mr. P Ramesh Babu R2
23.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	
24.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd	Mr. Mayan H Jain	
25.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors.	Ms. V Srimathi	Mr. Jayasankar Toti R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors. Vs M Kishan Rao & 42 Ors **WITH**	Mr. Anando Mukherjee	Mr.Rahul UnnikrishnanR2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
27.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
28.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. **WITH**	Mr. SM Vivekanandh	Mr. Abhijit Atur

29.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur
30.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr	Mr. M Dwarakanath	Mr. Avinash Krishnan Ravi
31.	Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
32.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
33.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
34.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyanarayanan
35.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. **WITH**	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
36.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. **WITH**	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
37.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4

38.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1
39.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthanan
40.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana
41.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/20225	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors	Mr. Akshay Goel	Mr. T Ravichandran R1

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors **WITH**	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
43.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors **WITH**	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
44.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors **WITH**	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6

45.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors **WITH**	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
46.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. **WITH**	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
47.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. **WITH**	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
48.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. **WITH**	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
49.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. **WITH**	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
50.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. **WITH**	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
51.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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